

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SMALL STREAM INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Small Stream India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	21/09/2018
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC – Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2018PTC116751
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1 st Floor, Gopala Krishna Complex, #45/3 Residency Road, Bengaluru – 560025, Karnataka, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/03/2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ajay Rajendra Abad Address: Sr. No 6/10/14, 7 th floor, office no C-704, Vantage C, Opp. Bavdhan Police Station, Bavdhan Khurd, Pune – 411021. Email: ipajayabad@outlook.com Telephone no.: +91 9890065176 Registration No: IBBI/IPA-001/IP-P-02228/2021-2022/13721
8	LAST DATE FOR SUBMISSION OF CLAIM	29/04/2026

Notice is hereby given that **Small Stream India Private Limited** has commenced voluntary liquidation on 30th March 2026.

The stakeholders of **Small Stream India Private Limited** are hereby called upon to submit proof of their claims, on or before 29th April 2026., to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 30th March 2026

Place: Pune

